

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/04/2019

O.A./260/700/2015

BISHNU RANJAN PRADHAN  
-V/S-  
D/O POST

ITEM NO:26

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.A.C.Deo

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant.</p> <p>Heard Mr. A.C. Deo, Ld. Counsel for the respondents. He submitted that counter has been filed but the copy has not been served since he has not able to contact the applicant's counsel. It is seen that on the previous date i.e., on 14.03.2019 no one was present on behalf of the applicant. It seems that the applicant is not interested to pursue this matter. Hence, the O.A. is dismissed for default for none prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>